No. 9/2/2017-Coord(RTI) Government of India Ministry of Corporate Affairs

5th floor, 'A' Wing, Shastri Bhawan Dr. Rajendera Prasad Road New Delhi-110001 Dated: 03.05.2017

OFFICE ORDER

In terms of the provisions contained in Section 5(1) of the Right to Information Act, 2005, Ms. Kamna Sharma, Deputy Director shall be the Central Public Information Officer (CPIO) in respect of CL-V Section of the Ministry with immediate effect and until further orders.

Anie Prast

(Anil Prashar)

Under Secretary to the Govt. of India Tele No. 2338 1349

To

Ms. Kamna Sharma, Deputy Director CL-V Section, M/o Corporate Affairs

Copy to:-

- 1. PSO to Secretary, MCA
- 2. PPS to Addl. Secretary, MCA
- 3. PS to JS(B)/JS(AC)
- 4. JD (MRB)/DD(SK)
- 5. All CPIOs, MCA
- 6. e-Governance Cell with a request to upload the Office Order under the RTI Column on the Website of this Ministry, with caption "Designation of CPIO in r/o CL-V Section- Office Order dated 03.05.2017".